

Central Administrative Tribunal
Principal Bench

OA No. 1414/2002

New Delhi this the 25th day of June, 2003

Hon'ble Shri V.K. Majotra, Member (A)

1. C.P.W.D. Karamchari Union (Regd.),
Through its President
Shri Hukam Chand,
Plot No. 1, Aram Bagh,
Near Udasin Mandir,
Paharganj,
New Delhi-110 055.
2. S/Shri Ram Avtar Saini,
S/o Late Shri C.R. Saini
3. Mohan Lal,
S/o Shri Bhure Lal
4. Nanak Chand,
S/o Shri Khachedu Ram
5. Ashok Kumar,
S/o Shri Chandrasekhar
6. Ram Rattan Sharma,
S/o Shri Nathu Ram
7. Ram Kishore,
S/o Shri Jeevan Lal
8. Som Nath,
9. Ram Kishan Heena,
S/o Shri Latur Ram
10. Bhola Jha,
S/o Shri Ram Sarup Jha
11. Ram NIwas,
S/o Shri Laxman

All C/o: Office of CPWD Karamchari Union,
Plot No. 1, Aram Bagh,
Near Udain Mandir,
Paharganj,
New Delhi-110 055.

—Applicants

(None Present)

Versus

1. Union of India,
Ministry of Urban Affairs,
Through its Secretary,
Nirman Bhawan,
New Delhi.
2. Director General (Works),
Vh

Central Public Works Department,
Nirman Bhawan,
New Delhi.

3. Executive Engineer,
Unfiltered Water Division (Civil),
CPWD, Mahadev Road,
New Delhi.
4. Executive Engineer (Civil),
"L" Division- CPWD,
Central Public Works Department,
Barakhamba Lane, Connaught Place,
New Delhi-110 001.

(W.M.)
-Respondents

(None Present)

ORDER (Oral)

On 19.5.2003 applicant was granted last opportunity to file rejoinder subject to payment of a cost of Rs.1000/- to the opposite side. Applicant has neither paid the cost nor has been filed rejoinder and he has chosen to absent today. None was present on his behalf even on the last date of hearing, i.e., on 19.5.2003. Apparently, the applicant is not interested in pursuing this matter. The OA is dismissed in default and for non-prosecution.

V.K. Majotra
(V.K. Majotra)
Member (A)

cc.